

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 169 OF 2018 & IA No. 1706 OF 2018 & IA No. 1723 OF 2019

Dated: 25th October, 2019

In the matter of:

Himanchal Sorang Power Pvt. Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.12.2019.**

Court Master

JS